

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

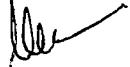
ORDER SHEET

APPLICATION 477 of 2013

Applicant(s): Hari Prasad Bairwa
Advocate for
Applicant(s) : Mr J.K. Mishra

Respondent(s) : UOI & Ors

Respondent (s) : Rajendra Kataria

Notes of the registry	Orders of the Tribunal
	<p>OA No. 477/2013 Date of Order : 20/11/2014</p> <p>Mr J.K. Mishra present for applicant. Mr Rajendra Kataria present for the respondents.</p> <p>Counsel for the applicant submits that during the pendency of the OA, appeal filed by the applicant has been decided by competent authority of the respondent-department, therefore, OA has rendered infructuous.</p> <p>In view of the submission made by counsel for applicant, OA is dismissed as being rendered infructuous.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice K.C.Joshi] Judicial Member</p> <p>ss</p>